

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/01197/2019

DATED THIS THE 26th DAY OF FEBRUARY, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Sathiskumar.K
S/o Sri.Kodeppa.S
Aged 33 years
Track Maintainer Grade IV
O/o Senior Section Engineer (P.Way)
South Western Railway
Whitefield.Applicant

(By Advocate Shri K.Shivakumar)

Vs.

1. Union of India
Rep. by General Manager
South Western Railway
Hubli-580020.

2. Senior Divisional
Personnel Officer
South Western Railway
Bangalore-560023.Respondents

(By Advocate Shri N.Amaresh)

ORDER (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

After arguing the matter for some time, learned counsel for the applicant submitted that he may be permitted to withdraw the present Original Application with liberty to file a fresh one with better particulars.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

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